

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2017/ 529


Date: 11/10/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignations tendered by the following Probationer-Trainee Junior Judicial Assistants, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur are hereby accepted with effect from the dates mentioned against their names:-

Sarva Shri-

S.No	Name with Father's Name	Date from which resignation accepted.	Place of Posting
1	Kesha Ram S/o Pokara Ram.	06.10.2017(A/N)	Jodhpur
2	Lalit Shankar Salvi S/o Kishan Lal Salvi.	06.10.2017(F/N)	Jodhpur
3	Pramod Kumar Nagar S/o Rameshwar Nagar.	07.10.2017(A/N)	Jaipur

By Order,

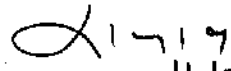

11.10.2017
REGISTRAR [ADMN.]

No: I/A(iii)(a)(10)/82/2016/ 2317

Date: 11/10/17

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Director, Rajasthan State Judicial Academy, Jodhpur
3. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
4. Concerned A.O.J., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. ~~D.I.O.~~, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
6. Confidential Branch, Rajasthan High Court, Jodhpur.
7. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
8. Concerned Shri /.....
9. Personal file.


11.10.2017
REGISTRAR [ADMN.]